

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.35/ 2017	-	For Compliance	621A	Aptean Software India Pvt. Ltd.

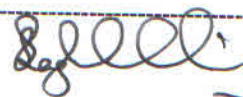
SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **Raghuram**  
**Cadambi**  
for  
**C.K. Nandakumar**  
(Appearing on  
behalf of  
m/s **Kilaw Associates**

**Petitioner's**  
**Counsel**



**ORDER**

Orders complied. Final orders pronounced vide separate order.

  
Member (T)

  
Member (J)